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CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench  
New Delhi

O.A. No.2274 of 1995

New Delhi dated the 18th January, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Gulab Singh Bhati  
S/o Shri S.S. Bhati  
R/o 111/G, Kishangarh,  
Aruna Asaf Ali Marg, JNU Road,  
New Delhi.

..... APPLICANT

(By Advocate: Shri Mandu Mridul)

VERSUS

1. Union of India through  
the Secretary,  
Ministry of Human Resources & Dev.,  
New Delhi.
2. The Director,  
Central Hindi Directorate,  
R.K. Puram,  
New Delhi.
3. The Secretary,  
Ministry of Finance,  
Govt. of India,  
New Delhi.

..... RESPONDENTS

(By Advocate: Shri V.K. Mehta)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Manu Mridul prays for, and is allowed  
permission to withdraw the O.A. with ~~as~~  
~~liberty~~ given to the applicant to file a fresh  
O.A., if so advised.

2. This O.A. stands dismissed as withdrawn. *Mr. G.K.*

*S.R. ADIGE*  
(S.R. ADIGE)  
Member (A)

/GK/